IMPORTANT DEVELOPMENTS AND MAJOR ACHIEVEMENTS DURING THE MONTH OF
November, 2019

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1. Ongoing efforts in focus areas:

a) Food Safety and Standards (Food Products Standards and Food Additives) Fifth
Amendment Regulations, 2019 related to Goat/Sheep Milk, total Sodium content in milk
powders and standards of some new milk products viz Medium fat channa/paneer, Whey
cheese and Cheese in brine was notified.

b) An Agreement was signed between FSSAI and Centre for Public Systems (CPSM) of Lal
Bahadur Shastri National Academy of Administration (LBSNAA) Mussoorie, Uttarakhand
to set up a “Centre for Food, Planet, Health” with the objective to inculcate in officers
the competence to think and act in a holistic manner and promote policies and actions on
food that are healthy, for both, people and planet.

c) The result of Computer Based Test (CBT) held on 24.07.2019 to 26.07.2019 for 13
categories (275 posts) advertised against DR-02/2019 was announced on 19th
November,2019. A total 91584 candidates appeared in said examinations and based on
marks scored in Computer Based Examination, candidates have been shortlisted in the
ratio of 1:20, category-wise, to appear in written Examination which will scheduled in
due course of time.

d) Under FoSTaC (Food Safety Training and Certification) initiative, total of (1008) training
programmes have been conducted in collaboration with training partners during
November 2019.

e) Vide advisory no. 1-1800/FSSAI/Imports/2019 dated 27.11.2019, Importers/
stakeholders have been informed that as per Regulation 2.3.14(17) and (18) of Food
Safety and Standards (Prohibition and restriction on sales) Regulations, 2011, “No person
shall manufacture, sell or exhibit for sale, packaged drinking water and mineral water
except under the Bureau of Indian Standards certification Mark.”

Further, all Authorised Officers have been directed to ensure that the imported
packaged drinking water and mineral water without BIS certification and other FSSAI
requirements, shall not be cleared through respective point of enteries.

f) Directions were issued to all the Food Safety Commissioners regarding the surveillance
and enforcement of jaggery and sampling plan of salt.

g) FSSAI participated in 11th Edition of BIOFACH India during 7-9 November,2019 at India
Expo Mart Limited(IEMI), Greater Noida, Delhi-NCR, India and 39th edition of India
for public awareness, consumer education, publicity of FSSAI’s initiatives and to develop strong engagements with various stakeholders.

h) The first National Steering Committee of NetProFaN was held on 18th November, 2019 at FSSAI headquarters under the Chairmanship of CEO, FSSAI, wherein he presented label pins to associations for their contribution the Eat Right India Movement. The roll-out plan of 8 key activities for the next three months was also discussed.

i) A workshop for Engagement with Higher Education Institutes on Food Safety & Applied Nutrition was held on 26.11.2019 at MIT ADT University, Pune, which has also been certified as an Eat Right Campus by FSSAI and at SNDT Women’s University, Mumbai on 25.11.2019. The participants from across the academia and industry were briefed about the Eat Right Initiatives being proposed under the Framework for Engagement, and nudged institutes to become Eat Right Campuses.

j) A workshop on introduction of double fortified salt (DFS) through the public distribution system (PDS) in States/UTs was held 7th November, 2019. Experience sharing from States that have implemented DFS, along with a detailed Q&A session to discuss challenges and way forward was a significant part of the workshop.

k) A National Workshop for roadmap for implementation of Food Safety and Standards (Safe Food and Healthy Diets for School Children) Regulations, 2019 and Eat Right School was organized at FSSAI headquarters on 28.11.2019 where representatives from MoH&FW, MHRD, CBSC, State Education Boards, NCERT, NGOs, schools and Food Safety Commissioners/regional officers participated.

2. Strengthening of testing infrastructure, support systems and Capacity Building:

a) Status of Grant to State Food Testing Laboratories:

A grant of Rs. 6 Crore (Rupees six crore only) has been released to the state of Himachal Pradesh for procurement of three High End Equipment under CSS.

b) Capacity Building:

Five days training program on “Multi Pesticide Residue Analysis in Fruit and Vegetables” was organized at Food Safety Solution Centre (FSSC), National Food Laboratory (NFL), Ghaziabad from 11-15 November, 2019 for Food Analysts from State Food Laboratories.

c) Action plan for Safe and Quality Milk & Milk Products:

FSSAI conducted a Pan India Surveillance and the report was released in October, 2019. As a follow up of the survey, an “Action Plan for Safe and Quality Milk & Milk products” was launched to commemorate “National Milk Day” (26th November, 2019).

3. International initiatives:
• 51st Session of the Codex Committee on Food Hygiene (CCFH) was held from 4-8 November, 2019 in Cleveland, USA. The important proceedings of the meeting are as listed below:

i) Proposed draft revision of the General Principles of Food Hygiene (CXC 1-1969) and its HACCP annex - (Co-Chaired by India) – Committee revised the document based on the discussion held and agreed to forward the proposed draft revision of the General Principles of Food Hygiene to Codex Commission for its final adoption at Step 8.

ii) Proposed Draft Code of Practice on Food Allergen Management for Food Business Operators - Committee agreed to forward the proposed draft code for adoption by Codex Commission at step 8.

iii) Discussion Paper on Principles for the Safe Use of Water in Food Processing- (India as a Co-drafter)- Committee considered the Revised Project Document and agreed to forward it to Codex Commission for approval as a new work for the Committee. Further Committee established a EWG, chaired by Honduras and co-chaired by Chile, Denmark, EU and India, to prepare the proposed draft guidelines for further consideration at CCFH52.

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